

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24177/2012

(From the judgement and order dated 07/05/2012 in WP No.2298/1992 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

SARLA KUMARI

Petitioner(s)

VERSUS

BOARD OF REV.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 31/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. J.P. Nagar, Adv.
Mr. Avnish Singh, Adv.
Mr. Ujjawal Pandey, Adv.
Mr. Sushant K. Yadav, Adv.
Mr. Ram Shiromani Yadav, Adv.
Ms. Namita Choudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Exemption from filing OT is allowed.

Issue notice.

Both parties are directed to maintain status quo prevailing
as on date.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master